## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 275/2017, C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

1. ANIP A GANDHI ADVOCATE RESIDENTATION SIGNATURE

2. PAVAN S-GODIAWALA ADVOCATE PETITIONER Muelemente

3. TONZY & SHOH ADVOCATE RESPONDENT Tange Park

4. DINYAPIN FICA. R-6

MATMODAR

## **ORDER**

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Ms. Tanaya Shah present for Respondent No.2. None present for Respondent No.3. Learned Advocate Mr. Anip Gandhi present for Respondent No.4. Learned FCA Mr. Divyang Majmudar present for Respondent No.6.

Learned Counsel appearing for both parties requested two weeks time to suggest the name of mutually accepted person to act as an Independent Director.

List the matter on 08.01.2018 as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of December, 2017.